

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2175
TO BE ANSWERED ON 06.08.2026**

EPFO COVERAGE IN ODISHA

2175. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of establishments and employees registered with the Employees' Provident Fund Organisation in Odisha, till date, district-wise;**
- (b) the steps taken to expand social security coverage for workers in the State; and**
- (c) whether any new EPFO offices are proposed in Odisha?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): The number of establishments and employees registered with the Employees' Provident Fund Organization in Odisha are enclosed at Annexure.

(b): EPFO has taken following steps to expand social security coverage including for workers in Odisha:-

(i) Pradhan Mantri Viksit Bharat Rozgar Yojana (PM-VBRY): The Government has introduced the Pradhan Mantri Viksit Bharat Rozgar Yojana (PM-VBRY) to promote employment generation and further strengthen formalization of the workforce. The scheme incentivizes both employers and eligible employees, thereby encouraging the creation of new jobs, increasing EPF registrations, and expanding social security coverage.

(ii) Employees' Enrolment Campaign: EPFO launched Employees' Enrolment Campaign-2025 to provide a special window for employers to voluntarily enrol eligible employees who were left out from EPF coverage between 01.07.2017 and 31.10.2025. Further, EPFO again launched Employees' Enrolment Campaign-2026 for employers to voluntarily enrol eligible employees, who were left out from EPF coverage during the period 01.04.2009 to 31.03.2026.

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(iii) Common registration through Shram Suvidha portal and Auto-registration for new companies incorporated under Companies Act through MCA Portal: As a part of ease of doing business, Shram Suvidha Portal, a unified platform, was introduced by Ministry of Labour & Employment, whereby any establishment seeking registration under EPF & MP Act could register online by furnishing the necessary data and documents.

In order to further facilitate Ease of Doing Business, in case of companies, from February 2020, auto registration under EPFO is being done for Public and Private Limited Companies and One Person Companies at Ministry of Corporate Affairs registration portal through Spice+ and AGILE-PRO e-forms.

(iv) Self-generation of Universal Account Number (UAN) by Workers: To ensure coverage of all workers, a facility has been launched on 01.11.2019 through which workers could self-generate their Universal Account Number (UAN) for enrolment as members of the social security schemes under EPFO.

(v) UAN Generation through Face Authentication Technology (FAT): In April 2025, EPFO introduced Universal Account Number (UAN) generation and activation using Aadhaar Face Authentication Technology (FAT) through the UMANG Mobile App. This contactless and secure service marks a major leap in providing hassle-free and fully digital experiences to EPFO members.

(vi) Publicity & Outreach Programmes: EPFO conducts extensive awareness campaigns, outreach programmes to educate employers and employees about the benefits of EPF membership and statutory compliance. EPFO field offices in the state of Odisha have conducted regular meetings with employer associations, employee organisations and other stakeholders to disseminate information and to encourage the enrolment of all eligible employees.

The Nidhi Aapke Nikat (NAN) programme is conducted regularly through district level meetings and outreach camps. These programmes are widely publicized and facilitate the onboarding of new establishments, resolution of grievances, awareness generation among employers & employees and promotion of compliance with social security laws.

(c): The details of existing Zonal, Regional and District Offices in Odisha are as follows:

Zonal Office	Regional Office	District Office
ODISHA (Bhubaneswar)	Bhubaneswar	Baleshwar (Balasore) Cuttack
	Rourkela	Sambalpur
	Berhampur	Rayagada
	Keonjhar	Barbil

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ANNEXURE

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question no. 2175 for 06.08.2026.

Contributing Establishments and Contributing Members of Odisha (District wise)		
Name of the Districts	FY 2025-26	
	Contributing Establishments	Contributing Members
ANUGUL	1,212	74,994
BALANGIR	406	13,379
BALASORE	847	33,774
BARGARH	561	15,482
BHADRAK	464	14,591
BOUDH	97	2,325
CUTTACK	1,981	1,09,972
DEBAGARH	73	1,859
DHENKANAL	497	38,061
GAJAPATI	76	2,023
GANJAM	1,173	39,145
JAGATSINGHAPUR	881	42,799
JAJAPUR	1,021	75,274
JHARSUGUDA	844	72,253
KALAHANDI	387	18,191
KANDHAMAL	101	4,071
KENDRAPARA	332	6,944
KENDUJHAR (KEONJHAR)	1,190	79,784
KHORDHA	5,144	4,41,266
KORAPUT	509	16,879
MALKANGIRI	99	2,047
MAYURBHANJ	506	13,658
NABARANGAPUR	151	4,969
NAYAGARH	210	3,632
NUAPADA	145	3,663
PURI	540	20,522
RAYAGADA	372	14,557
SAMBALPUR	902	74,080
SUBARNAPUR	169	2,886
SUNDARGARH	2,005	1,44,921
Total	22,895	13,88,001
